



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

21/12/2018

O.A./260/222/2012  
MA 691/16 FOR AMENDMENT

SOVESH CHANDRA MOHANTY  
-V/S-  
CENTRAL BOARD OF DIRECT TAXES

ITEM NO:5

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.S.Behera, Sr. Panel Counsel

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appeared on behalf of the applicant. No one appeared on behalf of the applicant on 14.12.2018.</p> <p>2. Mr.S.Behera, learned Sr. Counsel appeared on behalf of the respondents.</p> <p>3. MA No. 691/2016 was filed for some amendment in the OA.</p> <p>4. MA as well as OA are dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p>

( GOKUL CHANDRA PATI)  
MEMBER (A)



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